

¹[THE THIRD SCHEDULE

(See section 52A)

LIST OF OCCUPATIONAL DISEASES

Sl. No.	Occupational disease	Employment
(1)	(2)	(3)
PART A		
1.	Infectious and parasitic diseases contracted in an occupation where there is a particular risk of contamination	(a) All work involving exposure to health or laboratory work; (b) All work involving exposure to veterinary work; (c) Work relating to handling animals, animal carcasses, part of such carcasses, or merchandise which may have been contaminated by animals or animal carcasses; (d) Other work carrying a particular risk of contamination.
2.	Diseases caused by work in compressed air	All work involving exposure to the risk concerned.
3.	Diseases caused by lead or its toxic compounds	All work involving exposure to the risk concerned.
4.	Poisoning by nitrous fumes	All work involving exposure to the risk concerned.
5.	Poisoning by organphosphorus compounds.	All work involving exposure to the risk concerned.
PART B		
1.	Diseases caused by phosphorus or its toxic compounds	All work involving exposure to the risk concerned.
2.	Diseases caused by mercury or its toxic compounds	All work involving exposure to the risk concerned.

¹ Subs. by Act 45 of 1984, s. 14, for the Third Schedule (w.e.f. 27-1-1985).

Sl. No.	Occupational disease	Employment
(1)	(2)	(3)
<i>PART B—Contd.</i>		
3.	Diseases caused by benzene or its toxic homologues	All work involving exposure to the risk concerned.
4.	Diseases caused by nitro and amido toxic derivatives of benzene or its homologues.	All work involving exposure to the risk concerned.
5.	Diseases caused by chromium or its toxic compounds	All work involving exposure to the risk concerned.
6.	Diseases caused by arsenic or its toxic compounds	All work involving exposure to the risk concerned.
7.	Diseases caused by radioactive substances and ionising radiations	All work involving exposure to the action of radioactive substances or ionising radiations.
8.	Primary epithelomatous cancer of the skin caused by tar, pitch, bitumen, mineral oil, anthracene, or the compounds, products of residues of these substances	All work involving exposure to the risk concerned.
9.	Diseases caused by the toxic halogen derivatives of hydrocarbons (of the aliphatic and aromatic series)	All work involving exposure to the risk concerned.
10.	Diseases caused by the carbon disulphide	All work involving exposure to the risk concerned.
11.	Occupational cataract due to infra-red radiations	All work involving exposure to the risk concerned.
12.	Diseases caused by manganese or its toxic compounds	All work involving exposure to the risk concerned.
13.	Skin diseases caused by physical, chemical or biological agents not included in other items	All work involving exposure to the risk concerned.
14.	Hearing impairment caused by noise	All work involving exposure to the risk concerned.
15.	Poisoning by dinitrophenol or a homologue or by substituted dinitrophenol or by the salts of such substances	All work involving exposure to the risk concerned.

Sl. No.	Occupational disease	Employment	
(1)	(2)	(3)	
16.	Diseases caused by beryllium or its toxic compounds	All work exposure to concerned.	involving the risk
17.	Diseases caused by cadmium or its toxic compounds	All work exposure to concerned.	involving the risk
18.	Occupational asthma caused by recognised sensitising agents inherent to the work process	All work exposure to concerned.	involving the risk
19.	Diseases caused by flourine or its toxic compounds	All work exposure to concerned.	involving the risk
20.	Diseases caused by nitro-glycerine or other nitroacid esters	All work exposure to concerned.	involving the risk
21.	Diseases caused by alcohols and ketones.	All work exposure to concerned.	involving the risk
<i>PART B—Contd.</i>			
22.	Diseases caused by asphyxiants: carbon monoxide, and its toxic derivatives, hydrogen sulfide	All work exposure to concerned.	involving the risk
23.	Lung cancer and mesotheliomas caused by asbestos.	All work exposure to concerned.	involving the risk
24.	Primary neoplasm of the epithelial, lining of the urinary bladder or the kidney or the ureter	All work exposure to concerned.	involving the risk
<i>PART C</i>			
1.	Pneumoconioses caused by sclerogenic mineral dust (silicosis, anthraosilicosis asbestosis) and silico-tuberculosis provided that silicosis is an essential factor in causing the resultant incapacity or death	All work exposure to concerned.	involving the risk
2.	Bagassosis	All work exposure to concerned.	involving the risk
3.	Bronchopulmonary diseases caused by the cotton, flax hemp and sisal dust (Byssinosis)	All work exposure to concerned.	involving the risk
4.	Extrinsic allergic alveelitis caused by the inhalation of organic dusts	All work exposure to concerned.	involving the risk
5.	Bronchopulmonary diseases caused by hard metals	All work exposure to concerned.]].	involving the risk

ANNEXURE

Duties on which provisions of the Act came into force in different areas

Date	Provisions	Areas	Notification numbers. etc.
1	2	3	4
1-9-1948	Chapters I, II, III and VIII	All the Provinces of India	SS. 21(2), dated the 31st August, 1948, Gazette of India, 1948, Extraordinary.
1-4-1950	Sections 44 and 45 of Chapter IV and Chapter VII.	All Part A States, Ajmer, Coorg, Delhi and Andaman and Nicobar Islands.	SS. 121(32), dated the 3rd April, 1950, Gazette of India, 1950, Part I, sec. 1.
1-12-1950	Chapters I, II, III, VII and VIII and sections 44 and 45 of Chapter IV.	Himachal Pradesh, Bilaspur, Kutch, Bhopal, Tripura, Vindhya Pradesh and Manipur.	SRO 997, dated the 2nd December, 1950, Gazette of India, 1950, Part II, sec. 3.
24-11-1951	Do.	All Part B States except the State of Jammu and Kashmir.	SRO 1832, dated the 24th November, 1951, Gazette of India, 1951, Part II, sec. 3.
24-11-1951	Chapter VA	Whole of India except the State of Jammu and Kashmir.	Do.
24-2-1952	Chapter IV (except sections 44 and 45). Chapter V and Chapter VI.	State of Delhi and Kanpur area of Uttar Pradesh.	SRO 251, dated the 1st February, 1952, Gazette of India, 1952, Part II, sec. 3.
1-9-1952	Sub-section (1) of section 76, sections 77, 78, 79 and 81 of Chapter VI.	Whole of India except the State of Jammu and Kashmir, State of Delhi, Kanpur area of Uttar Pradesh.	SRO 1576, dated the 3rd September, 1952, Gazette of India, 1952, Part II, sec. 3.
1-9-1954	Chapters I, II, III, V-A, VII, VIII and sections 44 and 45 of Chapter IV.	United Khasi-Jaintia Hills District, Garo Hills District, Lushai Hills District, North Cachar Hills, Mikir Hills.	SRO 2972, dated the 1st September, 1954, Gazette of India, 1954, Part II, sec. 3.
1-9-1971	Chapters I, II, III, V-A, VII and VIII and sections 44 and 45 of Chapter IV.	Union territory of Goa, Daman and Diu.	S.O. 3262, dated the 1st September, 1971, Gazette of India, 1971, Extraordinary, Part II, sec. 3(ii).
20-11-1971	Chapters I, II, III, VII and VIII and sections 44 and 45 of Chapter IV.	The State of Jammu and Kashmir.	SRO 6163, dated the 26th October, 1971, Gazette of India, 1971, Part II, sec. 3(ii).

For notifications by which Chapter IV (except sections 44 and 45), Chapter V and Chapter VI [except sub-section (1) of section 76, sections 77, 78 and 79 and 81] were brought into force in different areas, cities, towns and industrial area, see Gazette of India, Part II, section 3.